GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.2599 TO BE ANSWERED ON 4th December, 2019

WELFARE OF CIVILIANS IN CANTONMENT AREAS

2599. SHRI RAVNEET SINGH BITTU:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether people in the cantonment areas are facing many problems;

(b) if so, the details thereof and the corrective steps taken by the Government in this regard;

(c) whether the Government has any proposal to provide financial assistance for the welfare of civilians residing in cantonment areas and if so, the details thereof;

(d) whether the Government proposes to set up a high level committee to take note and solve the problems of the civic population residing in these areas; and

(e) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE रक्षा राज्य मंत्री (SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a), (b),(d) & (e): To resolve problems in Cantonment areas, an Expert Committee on 'Working of Cantonment Boards' has been constituted and the Committee has submitted its report which is under examination in the Ministry.

(c) The Central Government provides financial assistance to Cantonment Boards in the form of ordinary Grant-in-Aid to deficit Boards. During 2018-19, `289.99 crores was given as Grant-in-Aid. Further, grants for creation of capital assets to the tune of

` 31.88 crores were given to Cantonment Boards for undertaking various infrastructural projects.
